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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CS(COMM) 461/2017

PTC INDIA FINANCIAL SERVICES LTD. Plaintiff

Through Ms. Pallavi Kumar, Adv.

versus

KOHINOOR POWER PVT. LTD. Defendant

Through Ms. Rashmi Singhania, Adv. for D-1

Mr. Shavani Vijay, Adv. for proposed

defendants no. 2 &3

CORAM:

SH. DEEPAK WASON (DHJS), JOINT REGISTRAR (JUDICIAL)

ORDER

% 20.11.2018

IA No. 13938/2017 (application moved on behalf of plaintiff for impleading proposed defendant nos.2&3)

Ld. Counsel for proposed defendants seeks time to file reply. Same be filed within four weeks from today, with advance copy to opposite party to be followed by rejoinder, if any, thereafter within four weeks.

Re-notify for consideration on this IA on 26.02.2019.

DEEPAK WASON (DHJS)
JOINT REGISTRAR (JUDICIAL)

NOVEMBER 20, 2018/cd